

By E-Mail/Speed Post

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 6780 /A

From :- Shri Mridul Kumar Kalita,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Nani Grayu
Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, the 17th November, 2018

Sub:- **Leave Encashment.**

Ref:- Your letter No. Nil dated 25.10.2018.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for leave encashment of one month's pay for the block period of 2015-2016 and 2017-2018, has been approved.

Yours faithfully,

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/ 6781-6782 /A, dated 17/11/18
Copy to:

- ✓ 1. The Accountant General (A&E), Itanagar, Arunachal Pradesh, for information.
- ✓ 2. The Secretary to the Govt. of Arunachal Pradesh, Law & Judicial Department, for information.

REGISTRAR (VIGILANCE)